

In the High Court of Judicature, Bombay.

Friday, the 14th day of October — 1864.

SPECIAL APPEAL No. 631 of 1864

Rungrav bin Ramchandrá
Mohite of the Satara District

Appellant,

(Original Plaintiff)

versus

Abagoroo Bapoo Manbhav
of the Satara District

Respondent,

(Original Defendant)

Rs. 1197 — " — " —

The claim in the Original Suit was to recover possession of some Inam Lands.

In Appeal No. 51 of 1864 the Acting Judge of the District of Satara at Satara annulled the Decree of the P. S. Am in Satara who had decreed for Plaintiff

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the acting Judge is contrary to law in that he below disregarded the decision of the Inam Commissioner by a

the land in dispute is declared to be the
Inam of the appellant and his ancestors
and that (2) there has been a substantial
error in law in the investigation of the
case and which has produced error in
the decision of the case on its merits in
that the lower Court did not lay down
the following issues and give its finding
thereon viz; (a) Whether the lease pro-
duced by the appellant is genuine, (b)
if not whether the appellant has
proved his proprietary title to the
land and (c) if he has, whether the
opposite party has made out a sufficient
adverse title to bar his claim

The Court confirms the decree of the acting Judge
with costs?

Joseph Arnald
Abhimanchal Forbes

MEMORANDUM OF COSTS, incurred in Special Appeal No. 631

of 1864, against the decision of the *Selung Judge* of the District of *Satara* and disposed of on the 14th Oct^r 1864 by *Confirming the same with Costs*

BY THE APPELLANT—

<i>In the District.</i>		
In the <i>Principl^l & Amis Court</i>	107.14.10	
In the <i>Judges Court</i>	38.6.7	146.55.5
<i>In this Court.</i>		
Stamp for Memorandum of Special Appeal	50 "	
Stamps for copies of Decree and Judgment	3 8 "	
Stamp for Vukeelutnama	2 "	
Batta for Process and Postage	2 7 "	
Sectioner's Fee	3 12 "	
Vukeel's Fee	35.14.7	97.97.
	Rupees....	243.15."

BY THE RESPONDENT.

<i>In the District.</i>		
In the <i>Principl^l & Amis Court</i>	64.2.4	
In the <i>Judges Court</i>	91 " 10	155.3.2
<i>In this Court.</i>		
Stamp for Vukeelutnama	2 "	
Vukeel's Fee	35.14.7	37.14.7
	Rupees....	193.1.9.



[Signature]

For sealer

[Signature]

For stating

The 16th day of October 1864